

No. 261 on the 6th August, 1959 and state the progress made so far in regard to the clearance of the slums around Jama Masjid, Delhi, and the location of fish market at Dujana House, Delhi?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The scheme for remodeling of Dujana House with a fish market on the ground floor has not made any progress so far as the occupants are unwilling to vacate the premises temporarily despite the fact that alternative accommodation was offered to them and efforts were made by the Mayor to persuade them to vacate the premises. The Delhi Municipal Corporation, however, are making further efforts to get the premises vacated. The scheme for removal of junk shops around Jama Masjid to an alternative site is under the consideration of the Delhi Municipal Corporation. The scheme for removal of cycle shops around Jama Masjid is being revised by the Delhi Development Authority.

Import of Raw Wool and Wool Tops

228. { Shri Shree Narayan Das:
Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state

(a) whether there has been any delay in the issue of licences for the import of raw wool and wool tops this year,

(b) if so, the reasons for such delay,

(c) the total quantity of raw wool and wool tops for which licences have been issued and the actual quantity imported during 1959 so far,

(d) whether it is a fact that some of the units manufacturing woollen products are not working to their capacity for want of raw materials;

(e) if so, the number of such units; and

(f) the steps taken or proposed to be taken to issue import licences for wool?

The Minister of Commerce (Shri Kasungo): (a) and (b) There has been some delay in the issue of licences for raw material to the wool industry pending finalisation of foreign exchange allotment for the purpose.

(c) Licences to the value of Rs 925 crores were issued during the year 1958-59 and the following quantities were imported:

Raw wool	242 million lbs
Wool tops	1636 million lbs
Shoddy Wool	338 million lbs

(d) to (f) Due to the acute shortage of foreign exchange, the import of raw material for the industry has had to be restricted, but allocations are so made as to keep the units going.

Export of Iron Ore

229 { Shri Panigrahi:
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 2168 on the 4th September, 1959 and state

(a) whether the negotiations with West European countries for joint projects to develop iron ore resources, transport and port facilities in India have since been concluded,

(b) if so, the result thereof;

(c) whether the negotiations for additional export of iron ore by utilising the existing facilities available at Paradip Port have also been completed; and

(d) if so, what additional amount for export has been negotiated?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) No, Sir.

(b) Does not arise.

(c) and (d). According to the existing facilities available for shipment at Paradip Port, there is a proposal to ship 50,000 tons of iron ore to Japan during 1959-60. As and when additional facilities become available, the quantity would be increased.

Industrial Estate in Jeypore (Orissa)

230. Shri Panigrahi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Dandakaranya Authority has suggested a scheme for setting up an industrial estate in Jeypore in Koraput District in Orissa; and

(b) if so, whether the proposed industrial estate in Jeypore has been established by now?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) The Dandakaranya Development Authority has generally approved a proposal to set up an industrial estate. The detailed scheme is now under preparation.

(b) Does not arise.

Amount allocated to Orissa

231. Shri Panigrahi: Will the Minister of Planning be pleased to state:

(a) the amount lapsed out of the total amount allocated to Orissa State during the first three years of the Second Five Year Plan; and

(b) if so, the reasons therefor?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The figures of actual expenditure for three years are not available. The expenditure under the State Plan in 1956-57 was Rs. 16.8 crores against the budgeted outlay of Rs. 23.4 crores, there being no approved Annual Plan outlay.

Against the approved outlay of Rs. 35.1 crores in 1957-58, the estimated expenditure was Rs. 32.5 crores.

(b) The shortfall in expenditure particularly in the first year of the Second Five Year Plan, is mainly due to failure to acquire land for certain schemes like Seed Farms, etc., non-availability of technical personnel and key materials like steel, cement, etc.

Wage Boards for Industries

232. { Shri Ram Krishan Gupta:
Shri S. M. Banerjee:
Shri Tangamani
Shri Panigrahi:
Shri. Kumbhar:
Shri T. B. Vittal Rao:
Shri D. C. Sharma:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No 331 on the 11th August, 1959 and state:

(a) whether the Wage Boards have since submitted their final reports; and

(b) if so, the main recommendations made therein (report-wise)?

The Deputy Minister of Labour (Shri Abid Ali): (a) Only the Wage Board for Cement Industry has submitted its report.

(b) These will be announced along with Government decisions as soon as possible.

Wage Boards

233. Shri Ram Krishan Gupta: Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have received comments from the employees' and workers' organizations on the draft proposals for placing the wage boards for industries on a statutory footing;

(b) if so, details thereof; and